

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03.00.04.00 PM</u>				
1	Crl.Misc. 471/2015 (SUMMONS)		Kota Pavani wo Kota Venkateshralu Vs Kota Venkateshwarlu so Kota Rajendra babu	SIDDALINGAPPA
2	Crl.Misc. 747/2015 (SUMMONS)		Bhuvaneshwari @ Revamma wo Lokesh Vs Lokesh so Uppar Basavarajappa	GUMMA BASAVARAJ
3	Crl.Misc. 423/2017 (SUMMONS)		Bassamma and others Vs Yallappa Yaddaladdi	S Tanveeral Hassan B.K.AMARESHAPPA
4	P.C.R. 76/2019 (SUMMONS)		V.K Grups Manvi, by its Properietor Veeresh Kodekal S/o Shivamurthy, Age 43 years, Manvi. Vs Moyinudden S/o Basha Sab R/o Thimmapur village, Kavital, Tq. Manvi.	C.S Rastapur
5	Crl.Misc. 1327/2020 (HEARING) IA/1/2020		Laxmi W/o Durugappa Midakareddy, Age 42 years, Occ Agri., R/o Manvi Now at Gorkal Vs Durugappa Midakareddy S/o Ramanna, age 39 years, occ Agri., R/o Manvi.	Vijayalaxmi
6	C.C. 586/2014 (EVIDENCE)		Rama Agros, refered By C H Subba Rao Vs Chandrashekar	JCP Adv. Dhumanna Nayak
7	P.C.R. 11/2018 (APPEARANCE OF ACCUSED)		R.Venkat krishna Vs R.Yenkanna setty and ano	M.VEERANGOUDA
8	C.C. 762/2018 (APPEARANCE OF ACCUSED)		State by Manvi P.S. Vs Syed Jahiruddin Khadri S/o Syed Rahimuddin Khadri	APP Vijayalaxmi
WARRANT TO ACCUSED				
9	C.C. 655/2014 (APPEARANCE OF ACCUSED)		Gangamma Vs Ayyanagouda	Jayashree K.
10	C.C. 425/2017 (APPEARANCE OF ACCUSED)		kavithal PS Vs Thimmamma and others	APP

11.00-01.00 PM

FURTHER ARGUMENTS

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	C.C. 800/2014 (ARGUMENTS)		State Sirwar PS Vs Subhash M/o Sabamma	APP GUMMA BASAVARAJ
12	C.C. 615/2019 (APPEARANCE OF ACCUSED)		Sapthami Agri care P No. 13, APMC Yar 5th Gate, Sindhanur Road Manvi. Vs M/s V.N Traders by its properitor L.K Sharanappa S/o Siddapagouda Lingamanavar Matamari	A N RAJ
13	P.C.R. 93/2019 (APPEARANCE OF ACCUSED)		Lakshmi Pattina Souharda Sahakari Niyamitha, Manvi. Sri. Basavaraja S/o Shivappa, R/o Manvi. Vs Naseer Pasha S/o Noor Mohammed Sab, R/o Rajerajeswari Saw Mill Islam Nagar, Manvi.	Ashok Mustoor
PP TO FILE OBJECTIONS				
14	C.C. 604/2014 (FIRST HEARING)		State of Kavital PS Vs Ambanna @ Amaresh	APP RAVI KUMAR
15	C.C. 465/2015 (Evidance)		MANVI PS Vs Bheemanna so Basanna	APP SIDDALINGAPPA
16	C.C. 78/2016 (Evidance)		MANVI PS Vs Shanamukha so Shivappa	
17	C.C. 615/2012 (ACCUSED STATEMENT u/s 313 CrPC)		State Sirwar PS Vs Rayagouda	APP B.K.AMARESHAPPA
18	C.C. 519/2013 (ACCUSED STATEMENT u/s 313 CrPC)		Rasoolbee Vs Syed Abdul Sattar	KSR Adv
19	C.C. 536/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Prabahkar Vs Mruthunjaya	
20	C.C. 152/2017 (ACCUSED STATEMENT u/s 313 CrPC)		sirwar PS Vs Uamarsab	

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
21	C.C. 659/2015 (ARGUMENTS)		State of Sirwar PS Vs Ahamed Sab So nabisab	APP Zareena Banu
22	C.C. 722/2015 (ARGUMENTS)		State of Kavital PS Vs Mallappa	APP RAJA SHAMSUNDER NAYAK
Cases listed below are adjourned due to Covid 19				
23	Crl.Misc. 1297/2020 (APPEARANCE OF PARTY)	19-12-2020	Pushpavati W/o Kalappa Achari, Age 38 yrs, Occ Household R/o Pattar Oni Jaganath Dasar Temple Manvi Vs Chief Officer, TMC Manvi.	MANOHAR VISHWAKARMA
24	Crl.Misc. 1298/2020 (APPEARANCE OF PARTY)	19-12-2020	Pushpavati W/o Kalappa Achari, Age 38 yrs, Occ Household R/o Pattar Oni Jaganath Dasar Temple Manvi Vs Chief Officer, TMC Manvi.	MANOHAR VISHWAKARMA
25	Crl.Misc. 1299/2020 (APPEARANCE OF PARTY)	19-12-2020	P. Madhusudhanrao S/o P Shivarao, Occ Agri., R/o Tadakal Camp, Tq. Manvi. Vs The Tahasildar Manvi and all concerned.	Zareena Banu
26	Crl.Misc. 1300/2020 (APPEARANCE OF PARTY)	19-12-2020	Muttamma W/o Amaresh, Age 30 years, Occ Household R/o Mushtoor, Tq. Manvi. Vs The Chief Officer, T.M.C Manvi.	Shakeel Badai
27	Crl.Misc. 1302/2020 (APPEARANCE OF PARTY)	19-12-2020	K. Alam Sab Aliys Alam Sab S/o Ameen sab, Age 50 years, Occ Agri., R/o Pothnal village. Vs The Tahasildar Manvi and all concerned.	Samdani Siddiqui M.D.
28	Crl.Misc. 1303/2020 (APPEARANCE OF PARTY)	19-12-2020	Ninganna S/o Anjinappa, age 36 years, Occ Agri., R/o Giniwar village Now at Manvi. Vs The Registrar Birth and Death, TMC Manvi.	Samdani Siddiqui M.D.

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

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29	Crl.Misc. 1304/2020 (APPEARANCE OF PARTY)	19-12-2020	Smt. M.E Rathna W/o Rama, Age 22 years, R/o ward No. 1 Jaya Nagar Manvi. Vs The Registrar Birth and Death, TMC Manvi.	Samdani Siddiqui M.D.
30	Crl.Misc. 1305/2020 (APPEARANCE OF PARTY)	19-12-2020	K. Alam Sab Aliys Alam Sab S/o Ameen Sab, Age 50 years, Occ Agri., R/o Pothnal village. Vs The Tahasildar Manvi and all concerned.	Samdani Siddiqui M.D.
31	Crl.Misc. 1306/2020 (APPEARANCE OF PARTY)	19-12-2020	K. Alam Sab Aliys Alam Sab S/o Ameen Sab, age 50 years, occ Agri., R/o Pothnal village. Vs The Tahasildar Manvi and all concerned.	Samdani Siddiqui M.D.
32	Crl.Misc. 1308/2020 (APPEARANCE OF PARTY)	19-12-2020	Syed Minhaj Ul Hasan S/o Late. Syed Noor UL Hasan, Age 34 years, Occ Business R/o Manvi. Vs The Chief Office, TMC Manvi.	YOUNUS PASHA P
33	Crl.Misc. 1364/2020 (APPEARANCE OF PARTY)	19-12-2020	Nagaratna W/o Virupakshayya R/o Hirekotnekal Vs The Tahasildar, Manvi.	Smt. G.V Meti Patil
34	Crl.Misc. 1365/2020 (APPEARANCE OF PARTY)	19-12-2020	Lalithabai W/o Jayasingh R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
35	Crl.Misc. 1366/2020 (APPEARANCE OF PARTY)	19-12-2020	Giriyyappa S/o Basayya R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
36	Crl.Misc. 1367/2020 (APPEARANCE OF PARTY)	19-12-2020	Amaresh S/o Ayyappa R/o Hirekotnekal. Vs The Tahasildar, Manvi.	Smt. G.V Meti Patil
37	Crl.Misc. 1368/2020 (APPEARANCE OF PARTY)	19-12-2020	Shivaraja S/o Muddanna R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
38	Crl.Misc. 1369/2020 (APPEARANCE OF PARTY)	19-12-2020	Mahareddy S/o Basappa R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

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39	Crl.Misc. 1370/2020 (APPEARANCE OF PARTY)	19-12-2020	Nagendra S/o Mallayya R/o Hirekotnekal. Vs The Tahashildar, Manvi.	Smt. G.V Meti Patil
40	Crl.Misc. 1371/2020 (APPEARANCE OF PARTY)	19-12-2020	Mahadevi W/o Gopal Krishna R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
41	Crl.Misc. 1372/2020 (APPEARANCE OF PARTY)	19-12-2020	Ramaraj S/o Narayana R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
42	Crl.Misc. 1373/2020 (APPEARANCE OF PARTY)	19-12-2020	Murtunja S/o Ammer Sab R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
43	Crl.Misc. 1374/2020 (APPEARANCE OF PARTY)	19-12-2020	Parvathi W/o Veeresh R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
44	Crl.Misc. 1375/2020 (APPEARANCE OF PARTY)	19-12-2020	Narayanappa S/o Shivarayappa R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
45	Crl.Misc. 1376/2020 (APPEARANCE OF PARTY)	19-12-2020	Ramesh S/o Basavaraja R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
46	Crl.Misc. 1377/2020 (APPEARANCE OF PARTY)	19-12-2020	Govinda S/o Yankoba R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
47	Crl.Misc. 1378/2020 (APPEARANCE OF PARTY)	19-12-2020	Khajabee S/o Mahiboob Sab R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
48	Crl.Misc. 1379/2020 (APPEARANCE OF PARTY)	19-12-2020	Gangadhar S/o Lokesh R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
49	Crl.Misc. 1380/2020 (APPEARANCE OF PARTY)	19-12-2020	Padma W/o Moulali R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
50	Crl.Misc. 1381/2020 (APPEARANCE OF PARTY)	19-12-2020	Vithal Singh S/o Ramsingh R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	Crl.Misc. 1382/2020 (APPEARANCE OF PARTY)	19-12-2020	Ramesh S/o Dodda Govindappa R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
52	Crl.Misc. 1383/2020 (APPEARANCE OF PARTY)	19-12-2020	Yankamma W/o Ramanna R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
53	Crl.Misc. 1384/2020 (APPEARANCE OF PARTY)	19-12-2020	Khajabee W/o Mahiboob Sab R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
54	Crl.Misc. 1385/2020 (APPEARANCE OF PARTY)	19-12-2020	Venkatasingh S/o Narayana Singh R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
55	Crl.Misc. 1386/2020 (APPEARANCE OF PARTY)	19-12-2020	Earanna S/o Yankoba R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
56	Crl.Misc. 1387/2020 (APPEARANCE OF PARTY)	19-12-2020	Shekharappa S/o Lachamana R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
57	Crl.Misc. 1388/2020 (APPEARANCE OF PARTY)	19-12-2020	Yankoba S/o Sanna Yankappa R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
58	Crl.Misc. 1389/2020 (APPEARANCE OF PARTY)	19-12-2020	Ayyanna S/o Earanna R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
59	Crl.Misc. 1390/2020 (APPEARANCE OF PARTY)	19-12-2020	Gajadanda Nayak S/o M. Earanna R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
60	Crl.Misc. 1391/2020 (APPEARANCE OF PARTY)	19-12-2020	Basavaraja S/o Hanumantraya R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
61	Crl.Misc. 1392/2020 (APPEARANCE OF PARTY)	19-12-2020	Murtunja S/o Ameer Sab R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
62	Crl.Misc. 1393/2020 (APPEARANCE OF PARTY)	19-12-2020	Lakshmi W/o Shankrappa R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
63	Crl.Misc. 1394/2020 (APPEARANCE OF PARTY)	19-12-2020	Siddappa S/o Earanna R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
64	Crl.Misc. 1395/2020 (APPEARANCE OF PARTY)	19-12-2020	Basavaraja S/o Sanna Kariyappa R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
65	Crl.Misc. 1396/2020 (APPEARANCE OF PARTY)	19-12-2020	Lakshmi S/o Sanna Ambresh R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
66	Crl.Misc. 1397/2020 (APPEARANCE OF PARTY)	19-12-2020	Hanumanta S/o Rangappa R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
67	Crl.Misc. 1398/2020 (APPEARANCE OF PARTY)	19-12-2020	Khasim sab S/o Khaja Sab R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
68	Crl.Misc. 1399/2020 (APPEARANCE OF PARTY)	19-12-2020	Mukayya S/o Hubbalappa R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
69	Crl.Misc. 1400/2020 (APPEARANCE OF PARTY)	19-12-2020	Ramanna S/o Thimanna R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
70	Crl.Misc. 1401/2020 (APPEARANCE OF PARTY)	19-12-2020	Yallamma W/o Srinivas R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
71	Crl.Misc. 1402/2020 (APPEARANCE OF PARTY)	19-12-2020	Thimanna S/o Mareppa R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
72	Crl.Misc. 1403/2020 (APPEARANCE OF PARTY)	19-12-2020	Pratap Singh S/o Venkat Singh R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
73	Crl.Misc. 1404/2020 (APPEARANCE OF PARTY)	19-12-2020	Balayya R/o Hirekotnekal. Vs The Tahasildhar, Manvi.	Smt. G.V Meti Patil
74	Crl.Misc. 1405/2020 (APPEARANCE OF PARTY)	19-12-2020	Gouramma W/o Veeresh R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

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75	Crl.Misc. 1406/2020 (APPEARANCE OF PARTY)	19-12-2020	Mariyappa S/o Sabanna Bommanal R/o Machanur Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
76	Crl.Misc. 1407/2020 (APPEARANCE OF PARTY)	19-12-2020	Nagesh S/o Pampanna R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
77	Crl.Misc. 1408/2020 (APPEARANCE OF PARTY)	19-12-2020	Devaraja S/o Shivabasappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
78	Crl.Misc. 1409/2020 (APPEARANCE OF PARTY)	19-12-2020	Yallappa S/o Ramanna R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
79	Crl.Misc. 1410/2020 (APPEARANCE OF PARTY)	19-12-2020	Mariyappa S/o Sabanna R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
80	Crl.Misc. 1411/2020 (APPEARANCE OF PARTY)	19-12-2020	Devaraja S/o Shivabasappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
81	Crl.Misc. 1412/2020 (APPEARANCE OF PARTY)	19-12-2020	Narasappa S/o Dodda Basavaraja R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
82	Crl.Misc. 1413/2020 (APPEARANCE OF PARTY)	19-12-2020	Narasappa S/o Dodd Basavaraja R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
83	Crl.Misc. 1414/2020 (APPEARANCE OF PARTY)	19-12-2020	Ramanna S/o Siddappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
84	Crl.Misc. 1415/2020 (APPEARANCE OF PARTY)	19-12-2020	Hanumantraya S/o Sanna Lingappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
85	Crl.Misc. 1416/2020 (APPEARANCE OF PARTY)	19-12-2020	Narasareddy S/o Hanumanna R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
86	Crl.Misc. 1417/2020 (APPEARANCE OF PARTY)	19-12-2020	Mallikarjuna S/o Hanumant Padal R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

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87	Crl.Misc. 1418/2020 (APPEARANCE OF PARTY)	19-12-2020	Vasagerappa S/o Adeppa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
88	Crl.Misc. 1419/2020 (APPEARANCE OF PARTY)	19-12-2020	Ratnamma W/o Sharanappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
89	Crl.Misc. 1420/2020 (APPEARANCE OF PARTY)	19-12-2020	Venkatesh S/o Hanumanta R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
90	Crl.Misc. 1421/2020 (APPEARANCE OF PARTY)	19-12-2020	Venkatesh S/o Hanumanta R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
91	Crl.Misc. 1422/2020 (APPEARANCE OF PARTY)	19-12-2020	Shivareddy S/o Jambanna R/o Machanur Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
92	Crl.Misc. 1423/2020 (APPEARANCE OF PARTY)	19-12-2020	Basanagouda S/o Ramanagouda R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
93	Crl.Misc. 1424/2020 (APPEARANCE OF PARTY)	19-12-2020	Basanagouda S/o Ramanagouda R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
94	Crl.Misc. 1425/2020 (APPEARANCE OF PARTY)	19-12-2020	Siddayyaswamy S/o Channayya R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
95	Crl.Misc. 1426/2020 (APPEARANCE OF PARTY)	19-12-2020	Mahantayya Swamy S/o Jambayya R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
96	Crl.Misc. 1427/2020 (APPEARANCE OF PARTY)	19-12-2020	Dattatreya S/o Pamapanna R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
97	Crl.Misc. 1428/2020 (APPEARANCE OF PARTY)	19-12-2020	Mahantesh S/o Siddappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
98	Crl.Misc. 1429/2020 (APPEARANCE OF PARTY)	19-12-2020	Sugappa S/o Siddappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

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99	Crl.Misc. 1430/2020 (APPEARANCE OF PARTY)	19-12-2020	Umesh S/o Eashwarappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
100	Crl.Misc. 1431/2020 (APPEARANCE OF PARTY)	19-12-2020	Umesh S/o Eashwarappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
101	Crl.Misc. 1432/2020 (APPEARANCE OF PARTY)	19-12-2020	Basavaraja S/o Husenappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
102	Crl.Misc. 1433/2020 (APPEARANCE OF PARTY)	19-12-2020	Basavaraja S/o Husenappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
103	Crl.Misc. 1434/2020 (APPEARANCE OF PARTY)	19-12-2020	Hanumanta S/o Yallappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
104	Crl.Misc. 1435/2020 (APPEARANCE OF PARTY)	19-12-2020	Channabasava S/o Basappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
105	Crl.Misc. 1436/2020 (APPEARANCE OF PARTY)	19-12-2020	Anjineyya S/o Paguntappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
106	Crl.Misc. 1437/2020 (APPEARANCE OF PARTY)	19-12-2020	Hanumesh S/o Paguntappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
107	Crl.Misc. 1438/2020 (APPEARANCE OF PARTY)	19-12-2020	Hanumesh S/o Paguntappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
108	Crl.Misc. 1439/2020 (APPEARANCE OF PARTY)	19-12-2020	Anjineyya S/o Paguntappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
109	Crl.Misc. 1440/2020 (APPEARANCE OF PARTY)	19-12-2020	Nagappa S/o Giriyappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
110	Crl.Misc. 1441/2020 (APPEARANCE OF PARTY)	19-12-2020	Sharanappa S/o Devendrappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
111	Crl.Misc. 1442/2020 (APPEARANCE OF PARTY)	19-12-2020	Sharanappa S/o Devendrappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
112	Crl.Misc. 1443/2020 (APPEARANCE OF PARTY)	19-12-2020	Huligeppa S/o Dharmanna R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
113	Crl.Misc. 1444/2020 (APPEARANCE OF PARTY)	19-12-2020	Imamuddin S/o Pakirsab R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
114	Crl.Misc. 1445/2020 (APPEARANCE OF PARTY)	19-12-2020	Khajasab S/o Ranjansab R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
115	C.C. 271/2014 (Evidance)	07-01-2021	State Sirwar PS Vs Hanumantraya	APP YOUNUS PASHA P
116	Crl.Misc. 1186/2020 (SUMMONS)	08-02-2021	Yallayya S/o Late. Jogi Earanna. age 35 yrs, Occ Agri., R/o ward No. 8 Goudar Oni Konapur Pet Manvi Vs The Register Birth and Death TMC Manvi.	Yallappa Nayak S
117	Crl.Misc. 279/2018 (NOTICE)	08-02-2021	Ningamma Vs Mallayya aliyas Mallappa	SIDDALINGAPPA B.K.AMARESHAPPA
118	Crl.Misc. 1209/2020 (APPEARANCE OF PARTY)	09-02-2021	Smt. Amrin @ Amarin Banu W/o Khajakhan, Age 28 yrs, Occ Household R/o Ward No. 8 Indira Nagar Manvi Vs Khaja Khan S/o Hasan Khan, Age 35 years, Occ Business R/o Ward No. 8 Indira Nagar Manvi.	Hanumanthappa Nayak
119	Crl.Misc. 1301/2020 (APPEARANCE OF PARTY)	09-02-2021	Syed Jeelani S/o Syed Umar Sab, Age 50 years, Occ Agri., R/o Islam Nagar Manvi. Vs The TMC Manvi and all concerned.	Samdani Siddiqui M.D.

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
120	Crl.Misc. 1307/2020 (APPEARANCE OF PARTY)	09-02-2021	Narasimha Swamy S/o Late. Guddayya, Age 40 years, Occ Agri., R/o Ward No. 17 Near Cement Road Manvi Vs The TMC, Manvi and all concerned.	Ashok Mustoor
121	Crl.Misc. 270/2018 (APPEARANCE OF ACCUSED)	09-02-2021	State by Kavithal P.S. Vs Mahadevappa	
122	C.C. 133/2017 (Evidance)	09-02-2021	Manvi PS Vs Virupanna	
123	C.C. 434/2017 (Evidance)	09-02-2021	Manvi PS Vs siddaram	APP S.Q.Riyaz
124	C.C. 751/2017 (Evidance)	09-02-2021	Manvi PS Vs Huligeyya and another	APP
125	C.C. 752/2017 (Evidance)	09-02-2021	Manvi PS Vs Basha and 4 others	APP
126	C.C. 567/2015 (Evidance)	10-02-2021	MANVI PS Vs Saiyad Jairuddin Khadari so Saiyad Rahimuddin Khadari	
127	C.C. 822/2017 (Evidance)	11-02-2021	Manvi PS Vs Laxman	APP
128	C.C. 793/2018 (Evidance)	11-02-2021	State by Sirwar P.S. Vs Timmanna S/o Rangappa Kavali	APP Indirasuhasini
129	C.C. 580/2019 (APPEARANCE OF ACCUSED)	16-02-2021	State by Manvi P.S. Vs Bhogeshwara Rao S/o Gangaraju Age-30 Occ Fisher R/o Kaikallur Dist-Krishna (A.P.)	APP
130	C.C. 361/2018 (APPEARANCE OF ACCUSED)	24-02-2021	Manvi P.S Vs Durgappa and others	APP RAVI KUMAR PATIL
131	C.C. 274/2018 (APPEARANCE OF ACCUSED)	05-03-2021	Manvi PS Vs Ayyanagouda and 3 others	APP PB Adv.

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
132	C.C. 450/2019 (APPEARANCE OF ACCUSED)	10-03-2021	State by Manvi P.S. Vs Mounesh S/o Yankoba Age-21 Occ-Driver R/o Ward No.2 Potnal	APP Hanumanthappa Nayak
133	C.C. 633/2019 (APPEARANCE OF ACCUSED)	12-03-2021	B. Satya Narayana S/o Nageshwar Rao, Age 45 yrs, Occ Coolie R/o Bhimaraj Camp Now at Chikkalaparvi Vs Rama Chaitanya S/o Satyanarayana, Age 35 years, Occ Business R/o Bhimaraj Camp now at Bellary.	APP
134	C.C. 113/2020 (APPEARANCE OF ACCUSED)	12-03-2021	Rajesh S/o Chandranayak, Age 29 years, Occ Driver R/o Manumayyan Hutti Post Nayakan Hutti. Vs Arjun S/o Hanumantha Kavate, Age 34 years, R/o Hire Kotnekal.	APP
135	C.C. 572/2019 (APPEARANCE OF ACCUSED)	05-04-2021	State by Manvi P.S. Vs Parvathamma w/o Late Lingappa Metagi Age-56 Occ- Houseld/Agr R/o Kurdi	APP
136	C.C. 455/2019 (APPEARANCE OF ACCUSED)	06-04-2021	State by Manvi P.S. Vs Hanumantayya Shetty s/o Mallaya Shetty Age-66 Occ Business R/o Pothnal	
137	C.C. 375/2018 (APPEARANCE OF ACCUSED)	04-05-2021	Manvi PS Vs Mareppa	APP SHIVAPPA
138	C.C. 384/2018 (APPEARANCE OF ACCUSED)	04-05-2021	Manvi PS Vs Devaraj	APP SIDDALINGAPPA
139	C.C. 540/2018 (APPEARANCE OF ACCUSED)	04-05-2021	State by Manvi P.S. Vs Timmappa	APP SIDDALINGAPPA
140	C.C. 776/2018 (APPEARANCE OF ACCUSED)	04-05-2021	Manvi PS Vs Amarappa	APP RAJA SHAMSUNDER NAYAK
141	C.C. 246/2018 (APPEARANCE OF ACCUSED)	10-05-2021	Manvi PS Vs Babu and 2 others	

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
142	C.C. 705/2018 (APPEARANCE OF ACCUSED)	05-06-2021	State by Sirwar P.S. Vs Ramesh	APP
143	C.C. 395/2017 (APPEARANCE OF ACCUSED)	07-06-2021	Manvi PS Vs Mannuru and 2 others	APP
144	C.C. 186/2018 (APPEARANCE OF ACCUSED)	07-06-2021	Manvi PS Vs Somshekar Gouda	APP
145	C.C. 244/2018 (APPEARANCE OF ACCUSED)	07-06-2021	Manvi PS Vs Urukund and ano	APP B.K.AMARESHAPPA
146	C.C. 253/2018 (APPEARANCE OF ACCUSED)	08-06-2021	Sirwar P.S Vs channappa	
147	C.C. 558/2019 (APPEARANCE OF ACCUSED)	08-06-2021	State by Manvi P.S. Vs Shaik Mustaf Aliyas Lalu S/o Abdul Hussain Age-35 Occ Centering work R/o Konapurpete Manvi.	APP
148	C.C. 579/2019 (APPEARANCE OF ACCUSED)	09-06-2021	State by Manvi P.S. Vs Devappa S/o Tippanna Age-52 Occ Agri, R/o Neermanvi	APP
149	C.C. 394/2015 (FRAMING OF CHARGE OR PLEA)	10-06-2021	MANVI PS Vs Nagaraj so Urukundappa	APP SIDDALINGAPPA

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03.00.04.00 PM</u>				
1	O.S. 196/2013 (SUMMONS)		Shekhar @ Somashekhar Vs Basavaraj	MALLIKARJUN PATIL
2	FDP 4/2014 (SUMMONS)		Timmappa Vs Dasappa	MALLIKARJUN PATIL
3	O.S. 251/2014 (SUMMONS)		R. Yenkanha Shetty Vs Siddharth PU college Manvi presented by president Sri. Thippanna	MALLIKARJUN PATIL M.VEERANAGOUDA
4	EX 1/2020 (APPEARANCE OF PARTY)		State Bank of India, Sindhanoor Road Branch Manvi. Vs Sri. Shivakumar S/o Basavarajappa, Age 35 years, Occ Agri., R/o Madagiri village, Tq. Manvi.	M.VEERANAGOUDA M.VEERANAGOUDA
5	EX 2/2020 (APPEARANCE OF PARTY)		State Bank of India, Sindhanoor road Branch, Manvi. Vs Sri. Veeresh S/o Yankappa, Age 46 years, Occ Agri., and Business R/o Sangapur village.	M.VEERANAGOUDA M.VEERANAGOUDA
6	FDP 2/2020 (APPEARANCE OF PARTY)		State Bank of India, Br. Pothnal, Tq. Manvi, Represented by its Branch Manager. Vs Bheemappa S/o Amarappa Jeer, Age 79 yyears, R/o Utakanur village, Tq. Manvi.	M.VEERANAGOUDA M.VEERANAGOUDA
7	O.S. 78/2014 (HEARING)		Mumtaz Begum Vs Gousia Begum	GUMMA BASAVARAJ SIDDALINGAPPA
8	Misc 9/2019 (HEARING)		Amaresh s/o Shivarayappa Occ- Agri, R/o Kavital Tq-Sirawara Vs The Deputy Commissioner Sath Kachery Raichur	D.RAVIKUMAR
9	O.S. 70/2011 (EVIDENCE)		BANDARI VENKATESH Vs CHINNA SWAMY	RAVI KUMAR PATIL K SRINIVAS RAO

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CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
10	O.S. 198/2014 (EVIDENCE)		Channappa Vs Shivgyani	SIDDALINGAPPA B.K.AMARESHAPPA
11.00-01.00 PM				
11	O.S. 1/2017 (EVIDENCE)		Smt. Shantamma Vs Smt.Sharanamma and another	ASHOK m
12	O.S. 5/2017 (EVIDENCE)		Basheera Bebum and another Vs Gaffur sab kavithal	Akbar Kandgal
13	O.S. 37/2017 (EVIDENCE)		Smt Zaibunnisa Begum Vs Smt.Shanthamma by her Lrs	A.N.RAJ
14	O.S. 109/2018 (EVIDENCE)		Smt. Parvathamma Vs Smt. Lakshamma	B.K.AMARESHAPPA
FURTHER EVIDENCE FOR PLNTF				
15	O.S. 122/2017 (EVIDENCE)		Smt. Amaramma Vs Smt.Basamma and others	Shashikantayya C UMESH KUMAR
FURTHER ARGUMENTS				
16	O.S. 143/2015 (ARGUMENTS)		Sri.Shivappa so Saabanna Vs Husainamma wo late Mudukappa	D.RAVIKUMAR
17	O.S. 184/2015 (ARGUMENTS)		Yallappa so Lingappa Vs The state of karnataka by its secretary	B.K.AMARESHAPPA AGP
18	O.S. 128/2017 (ARGUMENTS)		Smt Tayamma Vs Mukkanna	Hanumanthappa Nayak GOVINDODDI BASAVARAJ
Cases listed below are adjourned due to Covid 19				
19	O.S. 118/2017 (SUMMONS)	16-02-2021	smt Yashodamma Vs pranesh and others	SIDDALINGAPPA
20	Misc 7/2019 (SUMMONS)	16-02-2021	Suganna S/o Veerabhadrappa Vs The Deputy Commissioner D.C. Office Raichur.	C.KESHAV RAO

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
21	O.S. 78/2019 (SUMMONS)	16-02-2021	Sri. Veeresh S/o Nagareddy Age- 44 Occ Agri, R/o H.No.9-11-24 Maddipet Raichur. Vs Sri. Siddappa S/o Nagappa Age- 55 Occ Agri, R/o Heera Village	Basavaraj Patil.
22	O.S. 121/2020 (APPEARANCE OF PARTY)	02-03-2021	Amaresh S/o Channabeerappa, Age 40 years, Occ Agri., R/o Yapalaparvi village, Tq. Sindhanur. Vs Devakemma W/o Channaveerappa, Age 60 years, Occ Agri., and Household R/o Yapalaparvi villge.	Sri. Veeresh Chincharki
23	O.S. 122/2020 (APPEARANCE OF PARTY)	17-03-2021	Basavaraja S/o Mudukappa, Age 40 years, Occ Agri., R/o Bhogavati. Vs Mudukappa S/o Basavaraja, Age 60 years, Occ Agri. R/o Bhogavathi.	AYYAPPA GINIWAR
